

LOK SABHA  
UNSTARRED QUESTION NO. 2685  
TO BE ANSWERED ON 27/12/2018

“GARMENTS MANUFACTURING CENTRES IN NER”

2685. DR. SUNIL BALIRAM GAIKWAD:  
SHRI BHOLA SINGH:

Will the Minister of Textiles वस्त्र मंत्री  
be pleased to state:

- (a) the number of apparel and garment manufacturing centres functional in the country especially in the North-Eastern Region and the cost of setting up of each centre during the last three years;
- (b) the criteria fixed by the Government for setting of such centres and the achievements made in this regard so far;
- (c) whether the Government is implementing any scheme for incubation in apparel manufacturing;
- (d) if so, the details thereof along with the financial allocation for this purpose during the last three years and the current year; and
- (e) whether the Government is implementing a special package for boosting employment in the garment sector under Pradhan Mantri Paridhan Rozgar Protsahan Yojana and if so, the details thereof along with the other steps taken to promote apparel manufacturing and its export?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)  
MINISTER OF STATE FOR TEXTILES  
(SHRI AJAY TAMTA)

**(a) & (b)** The Government as such does not set up units, hence the record of apparel and garment manufacturing centres is not maintained. The role of the Government is to ensure conducive policy environment, facilitating in creating enabling conditions for the industry and private entrepreneurs to set up units through its various policy initiatives and schemes. Ministry of Textiles under North Eastern Region Textile Promotion Scheme (NERTPS) had sanctioned a project during 2014-15 to set up Apparel and Garment Making Centre consisting of three units one each in all North Eastern (NE) States at a cost of Rs. 18.18 crores per Centre with 100 % GoI funding. Construction and installation of machinery in 21 units in seven NE states viz. Assam, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland and Tripura, were completed and the facilities have been handed over to the Project Implementing Agencies (PIAs) of respective State Governments for operationalization through entrepreneurs. Construction of one unit in the state of Sikkim has been completed. As per the Guidelines of Apparel & Garment Making Centres Project under NERTPS, the respective State Governments are to provide developed land of about 1.5 acres with basic amenities for constructing a single storey building with 3 entrepreneur units.

**(c) & (d):** The Ministry of Textiles is implementing the Scheme for Incubation in Apparel Manufacturing (SIAM) which was launched in January 2014 with initial outlay of Rs.38.80 crores for setting up three Incubation Centres @ Rs.12.93 crores per Incubation Centre. The objective of the Scheme is to promote new entrepreneurs in apparel manufacturing by providing them an integrated workspace with complete ecosystem and plug & play facility which help them to reduce time, cost and efforts involved in setting up a new incubation Centre. The scheme has been extended upto March, 2020. Three projects for setting up Incubation Centers have been sanctioned till date whose details are as under:

- (i) Project in Haryana implemented by Haryana State Industrial and Infrastructure Development Corporation (HSIIDC) : Project Approved in 2014 with a total cost of Rs. 13.45 crores with GoI share of Rs. 12.93 crores, out of which Rs. 4.00 crores GoI share has been released. The project is under construction.
- (ii) Project in Odisha Spinning mills Federation Ltd (SPINFED), Bhubaneswar : Project approved in 2014 with a total cost of Rs. 13.04 crores with GoI share of Rs. 12.93 crores, out of which Rs. 4.00 crores GoI share has been released. The project is under construction.
- (iii) Project in Madhya Pradesh Industrial Infrastructure Development Corporation (IIDC) Gwalior : Project approved in 2016 with a total cost of Rs.16.66 crores with GoI share of Rs. 12.93 crores, out of which Rs. 8.00 crores GoI share has been released. The project is under construction.

**(e)** In order to boost employment and enhance exports of textile and apparel products, the Government announced Special Package of Rs. 6000 crores in 2016 for garments and made-ups sectors. The package offers Rebate of State Levies (RoSL), labour law reforms, additional incentives under Amended Technology Upgradation Fund Scheme (ATUFS) and relaxation of Section 80JJAA of Income Tax Act. Further, the rates under Merchandise Exports from India Scheme (MEIS) have been enhanced from 2% to 4% for apparel, 5% to 7% for made-ups, handloom and handicrafts w.e.f. 1st November 2017. Products such as fibre, yarn and fabric in the textile value chain are being strengthened and made competitive through various schemes, inter alia, Powertex for fabric segment, ATUFS for all segments except spinning, Scheme for Integrated Textile Parks (SITP) for all segments, etc. Assistance is provided to exporters under Market Access Initiative (MAI) Scheme. Further, Government has enhanced interest equalization rate for pre and post shipment credit for the textile sector from 3% to 5% w.e.f. 02.11.2018. Further, with effect from 01.04.2018, Government has extended Pradhan Mantri Rozgar Protsahan Yojana (PMRPY) to all sectors including textile and apparel for providing 12% employers contribution towards Employees Provident Fund (EPF).

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